

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S.RITE DEVELOPERS PRIVATE LIMITED

Sr. No	Particulars	Details
1	Name of corporate debtor	M/s. Rite Developers Private Limited
2	Date of incorporation of corporate debtor	February 1 st , 2002
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Mumbai) under the Companies Act, 1956
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201MH2002PTC134760
5	Address of the registered office and principal office (if any) of corporate debtor	Shop No 27, 1st Floor, Rite Bliss Kandivali Dattatray CHSL, Dhanukarwadi, Kandivali, Mumbai, Maharashtra- 400067 IN
6	Date of closure of Insolvency Resolution Process.	April 29, 2024
7	Liquidation commencement date of corporate debtor	Order pronounced on April 29, 2024 (Order received on May 4, 2024)
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Nilesh Rajendra Kothari Reg.No:-IBBI/IPA-002/IP-N01225/2022-2023/14132
9	Address and e-mail of the liquidator, as registered with the Board	Address: A703, Iskon Riverside, Near Shelaleikh Society, Shahibaug, Ahmadabad, Gujarat-380004 Email ID: ca.nkothari@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Correspondence Address: 410, 4th Floor, Bluerose Industrial Estate, Near metro mall and Tata Power Petrol Pump Western Express Highway, Borivali (E)-400066 Email ID: cirp.ritedevelopers@gmail.com
11	Last date for submission of claims	June 3, 2024

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench C-IV, has ordered the commencement of liquidation of the M/s. Rite Developers Private Limited on April 29, 2024 (Order received on May 4, 2024).

The stakeholders of M/s. Rite Developers Private Limited are hereby called upon to submit their claims with proof on or before June 3, 2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: May 08, 2024
Place: Mumbai



NRK
Mr. Nilesh Rajendra Kothari
Liquidator of M/s Rite Developers Private Limited
Registration No. IBBI/IPA-002/IP-N01225/2022-2023/14132
AFA valid upto: 27.07.2024

